

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

241. CP/96(MB)2023

IN THE MATTER OF

Ejr International Trading F.Z.C

... Petitioner

VS

Rivipac Polymers Private Limited

... Respondent

Section 213 Sec. 241(1) Sec. 242(4) Sec. 244(1) of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **28.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/